

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 214
IB-462/ND/2020

IN THE MATTER OF:

M/s. Sherwin Williams Coating Pvt. Ltd.

...PETITIONER

Vs.

M/s. Harsh Speciality Coating Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

**Order delivered on 15.12.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

**For the Petitioner/Operational-creditor :Ms. Pankhuri and Mr.
Parthasarathy Bose, Advocates**

For the Respondent/ Corporate-debtor :

ORDER

No one is present at the time of virtual hearing of the matter. In the interest of justice, post the matter to 15.01.2021.

- Sd -

**(V.K. Subburaj)
Member (T)**

- Sd -

**(P.S.N. Prasad)
Member (J)**

(Anjula)